

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1416

ANSWERED ON:05.03.2010

ALLOCATION/UTILISATION OF FUNDS UNDER NRHM

Maadam Shri Vikrambhai Arjanbhai;Patel Shri Devji;Reddy Shri Mekapati Rajamohan;Sarvey Shri Sathyanarayana;Singh Shri Radha Mohan;Verma Shri Sajjan Singh;Yaskhi Shri Madhu Goud

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total amount of funds allocated/utilised by the State Governments to achieve the targets under the national Rural Health Mission (NRHM) during each of the last three years and the current year, State-wise and Union Territory-wise;
- (b) the steps being taken by the Union Government to make the State Governments/Union Territory Administration to fully utilise the funds for the remainder of Eleventh Five Year Plan;
- (c) whether the Government proposes to allocate additional funds to various States under NRHM;
- (d) if so, the details thereof, State-wise;
- (e) whether cases of misutilisation/misappropriation of funds allocated under NRHM has been reported in some of the States; and
- (f) if so, the details thereof and the action taken by the Government in this regard, State-wise?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

- (a) A statement showing the allocation, releases and expenditure reported by the States/Union Territories under the National Rural Health Mission for the Financial Years 2006-07 to 2009-10 is enclosed as annexure.
- (b) The expenditure incurred by the States is being monitored through a quarterly Financial Monitoring Report (FMR) received from the States/UTs, which are reviewed and underutilization, identified if any, is communicated to them for taking appropriate measures to improve their performance. In addition, the programme and financial performance reviews are also undertaken by Common Review Missions, Joint Review Missions and also through monthly concurrent audit and annual statutory audit of the State/District Health Societies to suggest suitable measures for further improvement.
- (c) The Government of India has been allocating and releasing enhanced funds to the States year after year as per budget approved by the Ministry of Finance.
- (d) The State-wise details are given in the annexure, which shows that there have been increased allocations to the States from the F.Ys. 2006-07 to 2009-10.
- (e) A case of misutilization/misappropriation has been reported in the Audit Report of the State of Rajasthan for the F.Y. 2007-08.
- (f) In Rajasthan during the F.Y. 2007-08, Audit Report of four districts of Jaipur, Kharoli, Jaisalmer and Udaipur was qualified. The State Government has been directed to enquire into the matter and take appropriate action in this regard.